श्री तपन सिकदर: सभापित महोदय, कर्मचारियों के लिए जो बताया गया है, मैं इतना ही कहूंगा कि उसके लिए 30 अप्रैल तक समय दिया गया है, वह अपने क्वार्टर में सारी सुविधाओं के साथ रह सकते हैं। स्कूल्स और हॉस्पिटल्स भी चलेंगे, 30 अप्रैल तक चलेंगे। अभी अभी जो आपने वी.एस.एस. के संबंध में कहा। इसमें एक ही बात है कि वी .एस.एस. नहीं लेंगे, उनको कानून के अनुसार सारे बैनीफिट्स दिये जाएंगे। ...(व्यवधान)...

मनोज भट्टाचार्य: वह वालेंटरी नहीं है। वह स्वैच्छिक नहीं हुआ, वह तो जबर्दस्ती है।

श्री सभापति : आप रूकिए, वह बोल रहे हैं।

श्री तपन सिकदर: मैं वही बता रहा हूं।....(व्यवधान)...

श्री जीवन राय : आप कम से कम पास कर दीजिए। बी.आई.एफ.आर. ने जो ...(व्यवधान)...

\*346. [The questioner (ShriRG. Narayanan) was absent for answer vide page 34.]

## **Indian Council of Veterinary Research**

- \*347. DR. ARUN KUMAR SARMA: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government are considering any proposal to constitute Indian Council of Veterinary Research; and
  - (b) if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI AJIT SINGH): (a) No, Sir.

- (b) Does not arise.
- DR. ARUN KUMAR SARMA: Mr. Chairman, Sir, the reply of the hon. Minister has complicated certain issues. It has undermined the institutions of Government as well as Parliament. It has also undermined the privilege of a Member of Parliament. When I was a Member of Lok Sabha, there was a positive assurance on 12 August, 1997, to form the Indian Council of Veterinary Research.

MR. CHAIRMAN: Put a straight question.

## [13 December, 2002] RAJYA SABHA

DR. ARUN KUMAR SARMA: Sir, my question is based on the assurance given earlier. I would like to know whether the Government stands committed to it or not for the formation of this Council. Sir, what they have done is that the question which I had submitted was manipulated at same level. I do not know how. The hon. Minister may not be aware of it. The spirit of the question has been changed totally.

श्री सभापति : ठीक है। मंत्री महोदय ने आपकी बात समझ ली है। वह जवाब दे देगे।

DR. ARUN KUMAR SARMA: A similar problem has arisen with many other hon. Members because our questions are being modified at certain level, which completely changes their spirit. My question is whether the Government stands committed to the assurance, which was given earlier in Lok Sabha to form the Indian Council of Veterinary Research.

SHRI AJIT SINGH: Sir, the hon. Member is saying that the intent of the question was different. I will be very happy to discuss with him because presently the question says that whether it is under consideration. All that he has mentioned, I will be very happy to discuss with him.

MR. CHAIRMAN: I think, you should be happy with the reply.

DR. ARUN KUMAR SARMA: No, Sir. I want protection from the Chair. An assurance was given five years back in the Lok Sabha. Now, on the similar question, the reply is negative. It is totally a different issue. I think, Sir, this matter may either be referred to the Committee on Government Assurances or the Privileges Committee. It is a breach of a privilege of a Member of Parliament. My question has been modified and that is why a different reply has been given.

MR. CHAIRMAN: Hon. Member, I will look into it.

SHRI DRUPAD BORGOHAIN: I would like to know from the hon. Minister—since we are not having a separate Council for veterinary research—whether the Ministry would encourage the research work through the veterinary colleges of our country. I would also like to know, specifically, whether the Assam Veterinary College would be helped by the Ministry of such type of research work.

SHRI AJIT SINGH: Sir, veterinary research is under the Indian Council of Agricultural Research. It is not correct to say that in the absence

of a separate Council for veterinary research, there is no research work going on in this field. Research work is going on.

SHRI B.R APTE: Sir, the Government had appointed a Task Force to look into the question of cow protection. The Task Force has submitted its voluminous Report, which contains recommendations on banning cow slaughter, and, I understand, on establishing a Council for veterinary research. I would like to know from the hon. Minister whether the Government has considered those recommendations. If 'so', what has the Government has done in this regard?

SHRI AJIT SINGH: Sir, the Report is being considered by the Ministry.

## Conversion of forest land

\*348. SHRI K. RAHMAN KHAN:† SHRI JANARDHANA POOJARY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that proposals from various States have been received by Government, seeking environmental clearance for conversion of certain forest lands, for purposes other than forestry;
  - (b) if so, the details and the status of such proposals, State-wise;
- (c) whether the Karnataka Government has sought approval for release of forest land for rehabilitation of tribal families, displaced on account of Bandipur National Park and construction of Kanini Reservoir; and
  - (d) if so, the reaction of the Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRIT.R. BAALU): (a) to (d) A statement is laid on the Table of the House.

## Statement

(a) and (b) For diversion of forest land for non-forestry uses, forestry clearance is granted under the provisions of the Forest (Conservation) Act, 1980.

<sup>†</sup>The question was actually asked on the floor of the House by Shri K. Rahman Khan.